

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7736/2023

[Arising out of impugned final judgment and order dated 18-01-2023 in SAD No. 18/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

SANT RAM & ORS.

Respondent(s)

I.R.

Date : 22-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL  
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) : Mr. P.S. Pandey, Adv.  
Mr. Abhishek Pandey, Adv.  
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) : Mr. Aditya Kumar Dubey, Adv. (VC)  
Mr. Devvrat, AOR

Ms. Mukti Chowdhary, Adv.  
Ms. Rashmi Singh, AOR  
Ms. Anushri Singh, Adv.  
Mr. Kunwar Vikramaditya Shah, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

On the request made by learned counsel for the petitioner,  
list on 29.07.2025.

(KRITIKA TIWARI)  
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)  
COURT MASTER (NSH)